## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO. 1

TTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 06-03-2017.

PRESENT; 1. Hon'ble Member (J) Shri Ratakonda Murali

2. Hon'ble Member	T	Dr. Ashok	Kumar M	ichra
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	T.P No.	Purpose	Section	Name of the Parties
CP140/ 16	TP178/17	Hering	391-394	Weg Eledctric(India) Pvt.Ltd.

SL.NO. NAME (IN CAPITAL)

DESIGNATION

PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

(Petitioner Respondent)

1. SINCHANA-M.R (Sicleme M.R) -ROC - 9945320087.

2. BHUVANA.S.P. Shut de for l'etitioner. 9916316160.

8) Varanth Kurnach 0/0 01 15
9902220304

Counsel for petitioner is present. She has filed one more set of copies. Mrs. Sinchana M.R., counsel for ROC is present. Assistant from OL office is present. It is stated that report from the office OL was already filed in the matter.

Petitioner's counsel is directed to issue notice to sectoral regulator if any, and further file a certificate from the Company Auditor regarding accounting treatment in respect of compliance with the accounting standard.

Posted to 23.03.2017.

MEMBER (J)

MEMBER (T)